	1969-70 Courses		1970-71 Courses	
	M. Sc	B. Sc.	M. Sc.	B. Sc
Total number of applications received for admission.	128	82	113	74
No. of applications received from candidates belonging to Scheduled Castes and Scheduled Tribes.	3	1	1	3
3. Total number of admissions made.	5	15	8	15
 No. of scats offered to candidates belong- ing to Scheduled castes and Scheduled Tribes. 	1	1	1	3
5. No. of candidates belonging to Scheduled Castes and Scheduled Tribes who joined				
the courses.	1 Nil (Shri Bhagat[Singh)		Ni	i N

Reservation of Seats for Scheduled Castes and Scheduled Tribes in Saintk Schools

- 6. SHRI S. M. SIDDAYYA: Will the RAKSHA MANTRI be pleased to state:
- (a) whether seats are reserved for Scheduled Castes and Scheduled Tribes in the Sainik School in the country;
- (b) if so, the percentage of seats reserved for them; and
- (c) whether any relaxation has been made in their cases with regard to admissions?

RAKSHA MANTRI (SHRI JAGJIWAN RAM): (a) to (c). Though seats are not reserved for Scheduled Castes and Scheduled Tribes in the Sainik Schools, it has been decided that all the SC/ST candidates who qualify at the entrance examination held for admission to Sainik Schools will be admitted irrespective of their rank in the examination.

Admission of Scheduled Castes and Scheduled Tribes in Sainik Schools

7. SHRI S. M. SIDDAYYA: Will the RAKSHA MANTRI be pleased to state;

- (a) how many applications were received from Scheduled Castes and Scheduled Tribes for admission to the Sainik School in each of the States and Union Territories in the years 1969-70 and 1970-71; and
- (b) how many were admitted in each of the States and Union Territories and (with particular reference to the Sainik School at Bijapur in Mysore State?

RAKSHA MANTRI (SHRI JAGJIWAN RAM); (a) and (b). The information is being collected and will be placed on the table of the House in due course.

Increase in Anti-India Propaganda by Pakistan

- 8. SHRI R. S. PANDEY; Will the VID-ESH MANTRI be pleased to state:
- (a) whether Pakistan has stepped up its anti-India propaganda in foreign countries during the recent past to cover up their military action in East Bengal; and
- (b) if so, the steps taken by Government to counter such propaganda of Pakistan and put the things in their true perspective?

VIDESH MANTRALAYA MEN UP-MA-NTRI (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) The Government have been countering Pakistani propaganda by informing foreing governments and the piblic abroad of the true facts of the situation in East Bengal, through its Diplomatic Missions and publicity media.

Reopening of Suez Canal

- 9. SHRI R. S. PANDEY: Will the VIDESH MANTRI be pleased to state;
- (a) whether any negotiations have been held to reopen the Suez Canal, and if so, what is the present position with regard to the reopening of this Canal;
- (b) whether India has taken any initiative in the matter of reopening of the Suez Canal, and
- (c) if so, the details thereof and success achieved therefrom?

VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRAPAL SINGH):
(a) Yes, Sir; a proposal regarding the reopening of the Suez Canal has been made by the United Arab Republic and is now being discussed with the parties concerned.

(b) and (c). Government of India have welcomed the U.A.R. Government's proposal for the reopening of the Suez Canal within the framework of an voverall settlement of the West Asian crisis in terms of the U.N. Security Council Resolution of November 22, 1967.

Request by Republic of Bangla Desh for its Recognition

10. SHRI R.S. PANDEY: SHRI HUKAM CHAND KACHWAI: SHRI BHOGENDRA JHA;

Will the VIDESH MANTRI be pleased to state:

(a) whether East Bengal has #declared

itself as an independent nation known as Republic of Bangla Desh;

- (b) whether the newly formed Government of Bangla Desh has asked for India's recognition, and if so the reaction of Government thereto; and
- (c) whether any decision has also been taken to establish diplomatic relations with the new Republic of Bangla Desh?

VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRAPAL SINGH):

- (a) Yes, Sir.
- (b) Yes, Sir.

Government are carefully watching the situation and will take a decision as and when necessary in the national interest of India and in the interest of the peace and security of the sub-continent.

(c) Does not arise.

Restrictions Imposed on Indian Diplom ts in Dacca and Islamabad

11. SHRI R. S. PANDEY:
SHRI BISHWANATH
JHUNJHUNWALA:
SHRI S. M. KRISHNA:

Will the VIDESH MANTRI be pleased to state:

- (a) whether Pakistan has put many restrictions on the personnel of the India Diplomatic Missions in Dacca and Islamabad and they are put to great difficulties to discharge their functions there; and
- (b) if so, the reaction of Government thereto and the steps taken for the safety and security of the staff of Indian Missions In Pakistan?

VIDESH MANTRALAYA MEN UP-MANTRI (SHRI SURENDRAPAL SINGH):
(a) The Deputy High Commissioner for India in Dacca and members of his staff have been subjected to restrictions which are in violation of the Vienna Convention.